

12.	Mysore Cement Ltd.	Amasandra Dt. Tumkur (Karnataka)	5.	Well-Head & Water Injection Platforms	14.85 crores (estimated lump- sum cost)
13.	Panyam Cements & Mineral Industries Ltd.	Bugganipalli Dt. Kurnool (A.P.)	6.	Main Deck and Heli Deck	4.08 crores (es- timated lump- sum cost)

Procurement of Equipment by O.N.G.C.

4791. SHRI D.B. PATIL : Will the Minister of PETROLEUM be pleased to state :

(a) whether the Oil and Natural Gas Commission has placed orders for equipment such as jacket etc. with Mazgaon Dock Limited, Bombay and Nhava Yard, Nhava, in 1982-83, 1983-84 and 1984-85;

(b) if so, the details thereof;

(c) the contract price of each equipment;

(d) whether some of the orders given for equipment to MDL and Nhava Yard have been cancelled by ONGC; and

(e) if so, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Yes, Sir.

(b) and (c) The details of equipment and the contract price of such orders placed on MDL is given below :—

	<i>Equipment</i>	<i>Contract Price</i>
1.	R-12, Flare, Piles Deck, Bridge, Main Piles, SBM etc.	12.67 crores
2.	SBM for 'SHD'	6 crores
3.	NQG Jacket, Main Piles Pipe Lines etc.	45 crores
4.	Process platforms	Prices are under negotiation

(d) Yes, Sir.

(e) Orders placed on MDL for water injection platforms WI—8, WI—9, WI—10 and well head platform N—3 were cancelled as MDL was slipping in the delivery schedule and the delay would have affected the production of crude oil.

[Translation]

Loss of Life while Collecting scrap at Central Proof Range, Itarsi

4792. SHRI BALKAVI BAIRAGI : Will the Minister of DEFENCE be pleased to state :

(a) the number of persons who lost their lives while collecting scrap in Central Proof Range at Itarsi since its inception to date;

(b) the name of the Agency proposed to be set up for collecting scrap in this range and existing arrangements for collecting this scrap;

(c) whether Government propose to make necessary amendment to the Manoeuvres Field Firing and Artillery Practices Act, 1938 in this regard;

(d) if so, when it will be amended;

(e) the criteria adopted for giving compensation to families of the deceased persons, the amount actually being paid as compensation till the time proper arrangements will be made in the Range, the number of families given compensation by the Government upto now and the amount paid to each family along with names of the deceased persons; and

(f) the number of such Ranges in the country and the State-wise location thereof ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) 59 (Fifty Nine) since 1972 to date.

(b) The collection of scrap is not considered feasible since it involves grave risk to the life of the persons collecting it. As such there is no proposal to set up any agency for this purpose.

(c) & (d) There is no proposal with the Government to amend the 'Manoeuvres Field Firing and Artillery Practices Act, 1938'.

(e) The Madhya Pradesh Govt. have notified the Range as a "Prohibited Area", the entry to which is illegal and punishable, the question of giving compensation to affected families, therefore, does not arise.

(f) There are three such Proof Ranges in the country at present :—

- (i) Central Proof Establishment, Itarsi, Madhya Pradesh,
- (ii) Long Proof Range, Khamaria, Madhya Pradesh,
- (iii) Proof Range, Balasore, Orissa.

[English]

Attraction for Armed Forces Services

4793. SHRI K. MOHANDAS : Will the Minister of DEFENCE be pleased to state the steps taken or proposed to be taken to make the Armed Forces services more attractive ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : A statement is attached.

Statement

Pay and service conditions of members of Armed Forces

Terms of conditions of Service personnel are being constantly reviewed by the Government with a view to improve the quality and morale of the forces and to make the career in Service more attractive.

(i) In January, 1983 Government sanctioned a number of allowances and concessions to the tune of Rs. 30 crores. Officers up to the rank of Brigadiers have been given free ration now.

(ii) In 1984 Government sanctioned further concessions costing Rs. 16.4 crores specially with a view to improve the conditions of service of JCOs and other ranks.

(iii) Second Cadre Review has been completed and orders have been issued. The total financial implication of this is about Rs. 14.63 crores. Thus over the past two years, sanctions worth Rs. 60 crores have been issued for improving the conditions of Service of Armed Forces.

(iv) The Fourth Pay Commission set up by the Government will inter alia look into the present structure of emoluments taking into account the total packet of benefits in cash and kind, including death-cum-retirement benefits available to Armed Forces personnel and suggest changes which may be desirable and feasible having regard to their terms and conditions of services.

Indianisation of parts Maruti Car

4794. SHRI BRAJAMOHAN MOHANTY :
SHRI SATYENDRA NARAYAN SINHA :
SHRI BALASAHEB VIKHE PATIL : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Ambassador of Japan in New Delhi has cautioned Government against indianisation of parts of Maruti car and vehicles manufactured in this country under collaboration; and

(b) the reaction of Government thereto ?